

(a) whether it is necessary that Directors, General Manager and Manager of Chefair should be selected from amongst the Diploma Holders on the Hotel Lines;

(b) if so, in the case of appointment of present Directors and General Manager of the Chefair the procedure has not been followed and the appointment of persons against these posts were made out of the Hotel line; and

(c) if so, the reasons therefor and the reaction of Government thereto?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): (a) No, Sir.

(b) and (c). Do not arise.

Losses suffered by State Trading Corporation

2318. SHRI YASHAWANT BOROLE: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether State Trading Corporation is incurring losses continuously on its export business and makes good such losses on the items imported and sold in the local market;

(b) if so, the losses incurred during the last two years; and

(c) steps Government propose to take to improve the management efficiency and business dynamism of this Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). No, Sir. The STC earned over-all trading profits on its exports during 1975-76 and 1976-77.

(c) (i) The Indian Institute of Management, Ahmedabad, was asked to carry out a study to suggest appropriate measures for streamlining and improving the operational efficiency of the STC and the MMTTC and their subsidiaries and the quality of service to their clients. The Institute was

also required to make recommendations regarding the role of these organisations in the context of the overall national interests that they are supposed to serve. The Institute has since submitted an interim report which is under consideration of the Government.

(ii) A Cabinet Committee consisting of the Ministers of Commerce, Industry and Steel and Mines has also been set up to examine the organisation and working of the STC/MMTC and the subsidiaries of these Corporations.

Shifting of Offices of Marine Products Export Development Authority

2319. SHRI H. L. P. SINHA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the Marine Products Export Development Authority shifted their offices to a new building during May, 1977;

(b) the date from which the new building was hired and the reasons for the inordinate delay in shifting to the new premises and the loss incurred due to the new premises being kept vacant for so long a period;

(c) the total expenditure incurred for the special furnishing and partitioning of the premises; and

(d) whether in spite of the landlord offering to do brick partition free of cost for certain rooms decorative partitions and panelling were got done at exorbitant cost on single tender basis?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) No, Sir. The Marine Products Development Authority shifted their office to the new building in April, 1977.

(b) to (d). According to information received from the Authority, the new building was hired from 15th February, 1977. Minimum time was taken in shifting which was necessitated due to partition work, shifting of PABX by

Post and Telegraph Department, electrification and installation of Data processing equipment etc. These work could commence only after the building was hired. As such no loss was incurred on this account.

No special furnishing was done. The total cost of furnishing and partition work including exhibition and show case facilities and information centre for exporters and importers, amounted to Rs. 93,419.

The landlord did not agree for brick partition free of cost for certain rooms. The landlord at Authority's Instance offered to construct free of cost brick partition for one single room only. Since the same was not in conformity with the adjoining conference room, information centre etc., the idea was dropped. No decorative partition has been made. The panelling work was allotted by a Committee consisting of five officers on the basis of tenders from four parties.

Augmenting of Jumbo Jet Service

2320. SHRI D. AMAT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether a proposal is under consideration with the Government to augment the Jumbo Jet Service; and

(b) if so, what are the main features of the proposal and by what time the proposal is likely to be implemented and what would be the number of Jumbo Jets purchased for the purpose?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): (a) and (b). Air India has no immediate plans to add to its current fleet of E747 Jumbo Jet Aircraft. It is currently in the process of finalising its long-term plan covering the 8th and 7th Five Year Plan periods. However, Air-India has already placed orders for two Jumbo aircraft. The first of the two aircraft is due for delivery in December 1977, and the second is expected to be delivered to Air-India in May, 1978.

औद्योगिक गृहों पर कर की बकाया राशि

2321. श्री छबिराम शर्मा : क्या वित्त मंत्री 15 जून, 1977 के प्रतारकित प्रश्न संख्या 493 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि 100 करोड़ रुपये से अधिक मूल्य की परिसम्पत्तियों वाले प्रत्येक 16 औद्योगिक गृहों पर कर की कितनी धनराशि बकाया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री जुल्फिकार उल्ला) : प्रपेक्षित सूचना एकत्रित की जा रही है और यथासंभव शीघ्र सदन-पटल पर रख दी जायगी।

Export of Garo Hills' Cotton to Japan

2322. SHRI P. A. SANGAMA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the cotton grown in the Garo Hills District of Meghalaya is one of the best qualities in the world;

(b) whether Japan is the sole importer of Garo Hills cotton;

(c) names of firm(s) which has been granted export licence with respect to exporting Garo Hills cotton; and

(d) at what rate the said cotton is being sold to Japan and at what rate they are being purchased from the growers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) The cotton grown in the Garo Hills District of Meghalaya is known as Assam Comillas. It is a coarse type of cotton and is not used for spinning purposes. As such it cannot be said to be one of the best qualities of cotton in the world so far as spinnable cotton is concerned. This cotton is used for filling up mattresses etc.

(b) Yes, Sir.